



National Law School of India University

Distance Education Department

Nagarbhavi, Bengaluru: 560 072

Ph:+91-80-23160524 Telefax: +91-80-23160529

Email: ded@nls.ac.in URL: <http://ded.nls.ac.in>

RANKED No. 1 IN NIRF INDIA RANKING 2018 BY MHRD, GOVT. OF INDIA IN LAW CATEGORY

NOTIFICATION - ADMISSION FOR DISTANCE EDUCATION COURSES FOR THE YEAR 2018-2019

The National Law School of India University (NLSIU), a premier Law University in India ranked No. 1 in Law Category in the India Ranking 2018 by National Institutional Ranking Framework, Ministry of Human Resource Development, Government of India invites Applications for admission to the following Programmes through Distance learning mode for the Academic year 2018-2019.

1. Two-year Master of Business Laws Programme (M.B.L)

2. One-year Post Graduate Diploma Programmes:

- a) **Human Rights Law (PGDHRL)**
- b) **Medical Law & Ethics (PGDMLE)**
- c) **Environmental Law (PGDEL)**
- d) **Intellectual Property Rights Law (PGDIPRL)**
- e) **Child Rights Law (PGDCRL)**
- f) **Consumer Law & Practice (PGDCLP)**
- g) **Cyber Law & Cyber Forensics (PGDCLCF)**

Graduate of any discipline from a recognised University is eligible to apply.

Applications will be issued from 1st September, 2018 & can also be filled online or downloaded from our website [http:// ded.nls.ac.in](http://ded.nls.ac.in)

Physical applications to any of the above programmes may be obtained by writing to the **Director, Distance Education Department, National Law School of India University, Nagarbhavi, Bengaluru-560 072**, along with a Demand Draft of Rs.1,500/- drawn in favour of **NLSIU DED Course**, payable at Bengaluru.

IMPORTANT DATES / INFORMATION

- **Last Date for Admission - September 30, 2018**
- **Extended Date for Admission (with late fee of Rs. 500/-) -October 15, 2018**

Annual/supplementary Exams will be conducted at Bengaluru, Delhi, Kolkata and Pune

For more information please visit us at: ded.nls.ac.in

Sd/-
PROF. (DR.) O. V.NANDIMATH
REGISTRAR



NATIONAL LAW SCHOOL OF INDIA UNIVERSITY

Distance Education Department

Nagarbhavi, Bengaluru - 560242 (Old Pin 560072)

Tel No. 080-23213160/23160532/23160533/23160534/23160535 Extn: 242,260,284,285

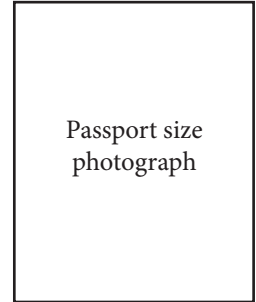
Direct Numbers: 080-23160524/23160529, telefax: 080-23160529

Website: <http://ded.nls.ac.in> Email: ded@nls.ac.in

No:

APPLICATION FOR ADMISSION TO

1. Master of Business Laws (P.G. Degree) [2 years programme] – MBL
2. One year Post Graduate Diploma in Human Rights Law – PGDHRL
3. One year Post Graduate Diploma in Medical Law and Ethics – PGDMLE
4. One year Post Graduate Diploma in Environmental Law – PGDEL
5. One year Post Graduate Diploma in Intellectual Property Rights Law – PGDIPRL
6. One year Post Graduate Diploma in Child Rights Law – PGDCRL
7. One year Post Graduate Diploma in Consumer Law and Practice – PGDCLP
8. One year Post Graduate Diploma in Cyber Law & Cyber Forensics – PGDCLCF



Academic Year 2018-19

Before filling the application form, please read general instructions carefully.

Name of the Course*			
1. Name (in Capital Letters as entered in Degree Certificate)			
2. Date of Birth	<input type="text"/> <input type="text"/> <input type="text"/> DD MM YYYY	3. Place of Birth	Sex <input type="text"/>
4. Nationality**	Indian <input type="checkbox"/> Foreign National <input type="checkbox"/> OCI*** <input type="checkbox"/>	5. Whether you belong to**	General <input type="checkbox"/> SC <input type="checkbox"/> ST <input type="checkbox"/> OBC <input type="checkbox"/>
Name of Country <input type="text"/>		6. Residential Status**	Rural <input type="checkbox"/> Urban <input type="checkbox"/>
		7. Physically Challenged**	Yes <input type="checkbox"/> No <input type="checkbox"/>
8. Official Address (<i>if employed</i>) (BLOCK LETTERS)			
State:..... Pin Code:.....			
Telephone No. with STD Code:			
Email ID:			

*Candidate is permitted to register for more than one course simultaneously, by submitting a separate application.

** No. 4 to 7 field to be filled mandatorily

*** The candidates are required to submit the relevant documents without fail (Passport and OCI Card).

9. Residential Address (**BLOCK LETTERS**)

State:..... Pin Code:.....

Telephone No. with STD Code: **Mobile No.:**

Email ID:

Please indicate the address for Communication (*Including the Email*): OFFICIAL RESIDENTIAL
(Any change in address should be intimated immediately through Email)

10. Academic Qualification/s: (**UG and PG only**)

Detail(s) of Degree	Year of Passing	University / Board	Class Obtained	Percentage of Marks Secured

It is mandatory to enclose photo copies of the Degree certificate/s or Provisional Degree Certificate duly attested by a Gazetted Officer / Notary.

11. If presently employed, Please furnish the following details:

Name of the Employer / Profession	Designation	From	To

DETAILS OF THE FEE PAID

12. Details of the Demand Draft:		Application Fee	Rs.
Name of the Bank		Admission Fee	Rs.
Receipt / DD No.		Course Fee	Rs.
Date		Total Fee	Rs.
Total Amount		Late Fee	Rs.

I hereby undertake to abide by the Regulations and Rules prescribed by the University from time to time.

Date:

Place:

Signature of the Applicant

CHECKLIST FOR SUBMISSION OF FILLED-IN APPLICATION FORMS

1. Attested copies of the certificates attested by any Gazetted Officer demonstrating academic qualifications (Example: Degree Certificate/Pass Certificate issued by the Competent Authority or Convocation Certificate).

In case degree certificate is not available or not issued by the university, a provisional passing certificate issued by the University and attested copies of statement of marks of all the years of graduation should be furnished.

In case of non submission of the required supporting documents, please note that your application will be kept on hold and you are required to furnish the relevant documents within 31st October, 2018 failing which the Application will be rejected and the course fee will be refunded after deducting 30% of the amount towards processing charges.

2. Demand Draft for Rs.....drawn in favour of **NLSIU DED Courses, payable at Bengaluru.**
3. 2 latest Passport Photographs for the University record and ID card.

GENERAL INSTRUCTIONS

1. All payments shall be made only through the Demand Draft drawn in favour of **NLSIU DED Courses, payable at Bengaluru.**
2. Last date for submitting duly filled-in application is **30th September, 2018** (without late fee) and **15th October, 2018** (with late fee of Rs. 500/-)
3. Incomplete applications are liable to be rejected. after the last date of admission.
4. ***a) Candidate will not be permitted to withdraw from the course after admission.***
b) The fee paid towards the course will not be refunded under any circumstances.
5. The title of the course applied should be clearly marked on the envelope and must be addressed to:
The Director,
Distance Education Department (DED)
National Law School of India University,
Nagarbhavi, Bengaluru -560242 (Old Pin -560072)
6. After enrollment you will be provided with an ID Number which shall be quoted in all your future correspondences with the University.
7. ***Change of Course is not permitted once the admission formalities are over.***
8. As there would be over lapping in the Examination, Students enrolled for 2 courses simultaneously are advised to choose any one of them in one examination and the other course in the next examination (i.e. June or Dec / Jan as the case may be)
9. Contact Classes will be held at NLSIU, Bengaluru only and Attendance to contact Class is optional.
10. With respect to Foreign Degrees, candidate are required to produce equivalence certificate issued by Association of Indian Universities.
11. Annual/supplementary Exams will be conducted at Bengaluru, Delhi, Kolkata and Pune

12. Fee Structure:

Master of Business Laws (2 Years)		
Application Fee	₹. 1500/-	Total ₹. 34,300/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 30,300/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Human Rights Law (PGDHRL)		
Application Fee	₹. 1500/-	Total ₹. 15,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 11,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Course in Medical Law & Ethics (PGDMLE)		
Application Fee	₹. 1500/-	Total ₹. 34,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 30,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Environmental Law (PGDEL)		
Application Fee	₹. 1500/-	Total ₹. 15,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 11,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Intellectual Property Rights Law (PGDIPRL)		
Application Fee	₹. 1500/-	Total ₹. 34,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 30,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Child Rights Law (PGDCRL)		
Application Fee	₹. 1500/-	Total ₹. 15,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 11,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Consumer Law & Practice (PGDCLP)		
Application Fee	₹. 1500/-	Total ₹. 15,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 11,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	

Post-Graduate Diploma Courses in Cyber Law & Cyber Forensics (PGDCLCF)		
Application Fee	₹. 1500/-	Total ₹. 34,200/-
Admission Fee	₹. 2,500/- (One Time)	
Course Fee	₹. 30,200/- PA	
Admission Late Fee (From 1 st October - 15 th October 2018.)	₹. 500/-	